

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

7. CP(IB)/395/MB/2020

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.10.2020**

NAME OF THE PARTIES: - Swatantra Kumar.
V/s
JVPD Properties Pvt. Ltd.

Section: 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

Learned Advocate Mr. Swatantra Kumar appears for the Petitioner / Financial Creditor through Virtual hearing (VC) seeking urgent hearing of the CP(IB)/395/MB/2020. The praecipe is allowed.

The Learned Counsel appearing for Corporate Debtor seeks some time to file Reply to the main Petition.

Learned Advocate Ms. Pooja Bhaidkar and Ms. Ria Jai appears for 3rd Party. They submitted that the present Company Petition be listed for Final hearing. We are of the view that after the receipt of a Reply of the Corporate Debtor, then only the matter can be listed for hearing.

List the matter on **09.11.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated this the 13th day of October 2020
Aah